

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 796 of 2019

&

I.A. No. 970-971 of 2020

IN THE MATTER OF:

Directorate of Revenue Intelligence

...Appellant

Versus

M/s. Shree Ganesh Jewellery House & Ors.

...Respondents

Present:

For Appellant: Mr. Ajit Sharma, Advocate.

**For Respondent: Mr. Gaurav H Sethi and Mr. Abhinav Tyagi,
Advocates for R-1&2.**

**Mr. Sachin Dutta, Sr. Advocate with
Ms. Ruchir Mishra, Mr. Ramneek Mishra and
Ms. Khusboo Kapur, Advocates.**

Shree Ganesh (Liquidator)

ORDER

(Virtual Mode)

26.02.2021 Respondent Nos. 3 to 6 have been served Notice. None present for Respondent Nos. 3 to 6.

Such of the parties who have not filed Written-Submissions, may file Written-Submissions and Copies of Judgments as directed earlier within two weeks.

Learned Counsel for Appellant seeks time to file Reply to I.A. No. 970-971 of 2020. The same may be filed within two weeks.

I.A. as well as the Appeal should be taken up 'For Admission (After Notice)' Hearing on **19th March, 2021.**

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[Dr. Alok Srivastava]
Member (Technical)**

Basant B./md.